

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6
CP(CAA)-63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited

And

Jasch Gauging technologies limited

...

Applicant

Order under Section 230-232.

Order delivered on 02.06.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Manish Gupta, Adv.

For the Respondent :

ORDER

Let notice be issued to the Statutory Authorities.

Let the matter be fixed for 28.07.2022.

-sd-

SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

MUKESH

-sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)